

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/84(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	UNITED FUTURISTIC TRADE IMPEX PRIVATE LIMITED VS ALEX EXTRUSIONS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Rashmi Singhee, Adv.] For the Operational Creditor

Ms. Sanjana Shaw, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor

Mr. Rabindra Kumar Mitra, Adv.]

Mr. Soban Kumar Mitra, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. At request of the learned Counsel appearing on behalf of the Operational Creditor, matter stands adjourned to **23rd July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**